

NOTICE

Applications for Indirect Tax Internship Scheme in CBIC

The Directorate of Legal Affairs, Central Board of Indirect Taxes and Customs is entrusted with defending all indirect taxes matters (Customs, Central Excise, Service Tax and GST) before the Hon'ble Supreme Court of India. The Directorate hereby invites applications for internship for the F.Y 2021-22.

2. Eligibility:

- (i) Law students who have completed the 2nd year of a 3-year LLB course or those pursuing 3rd year onwards of a 5-year integrated LLB course.
- (ii) Law graduates with LLB degree and registered with the Bar Council for less than 2 years.

3. Scope of internship:

The internship shall take place in Delhi. The interns will assist the departmental officers in briefing the Government Law Officers/Counsels. They will be required to study the cases, prepare briefs, undertake legal research and extend general assistance. The interns will be expected to study the paperbooks of listed cases and prepare the briefing notes in coordination with the field formations. The interns may also accompany the departmental officers to the briefing meetings, if needed.

4. Terms of internship:

Maximum ten law students and ten law graduates (total twenty) will be taken at a time for internship.

- (i) The Law students shall be taken as interns for 1 to 2 months and will receive a stipend of Rs. 5,000/- per month on satisfactory conduct of internship. The internship is likely to commence from 01.11.2021.

(ii) The Law graduates shall be taken as interns for upto 6 months and will receive a stipend of Rs. 15,000/- per month on satisfactory conduct of internship. The internship is likely to commence from 15.11.2021.

5. Preference shall be given to students/graduates of reputed institutions.
6. On satisfactory completion of internship, a Certificate of Internship shall be awarded.
7. Eligible & willing candidates may furnish their application in the attached form by email to dlasmc-cbic@gov.in by 21st October, 2021. Selected candidates shall be informed by -email. No further communication shall be made with rest of candidates.

